

No.9

WEDNESDAY, 25 JULY, 2018

11.30 A.M.

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1. **QUESTIONS**

(1) **STARRED QUESTIONS**

(a) **Questions Answered:-**

Starred Questions at Sl. Nos. 1C, 2B, 3A, 4C and 5C for the day were orally answered.

(b) **Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

(c) **Reply Postponed:-**

Reply to Starred Question No. 7A and was postponed to the next Session.

(2) **UNSTARRED QUESTIONS**

(a) **Replies Laid**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 33 PM

2. **ZERO HOUR MENTION:**

(1) **SHRI CLAFASIO DIAS, MLA** made a mention about the “the State Highway No.8 passing through their village Chandor, which was the ancient capital of Goa and also a heritage village, having many houses with historical importance and having Portuguese architecture, thus fearing damage.”

(2) **SHRI ALEIXO R. LOURENCO, MLA** made a mention about “Shri Varun Sahni, the Vice Chancellor of Goa University having an official accommodation which was renovated for Rs. 22 Lakhs, Goa University is paying Rs. 9lacs per annum for rented luxurious accommodation at Dona Paula facing the sea.”

(3) **SHRI ALEIXO R. LOURENCO, MLA** made a mention about the “package tour being organized by external travel agency at Mustifund High School for its students without the approval of the Education Department which concerns the safety and security of the students of Mushtifund High School.

SHRI MANOHAR PARRIKAR, Chief Minister for replied to the Mention.

12 37 PM

3. **PAPERS LAID ON THE TABLE**

SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2018-19 in respect to the following Demands for Grants:

1. Debit Services (Demand No. A-2).
2. Treasury & Accounts Administration, North Goa (Demand No.8).
3. Treasury & Accounts Administration, South Goa (Demand No. 9).
4. Commercial Taxes (Demand No. 12).
5. Police (Demand No. 17).
6. Arts & Culture (Demand No.43).
7. Animal Husbandry & Veterinary Services (Demand No. 65).
8. Forest (Demand No. 68).
9. Co-operation (Demand No.71).
10. Science, Technology & Environment (Demand No.72).

12 37 PM

4. CALLING ATTENTION

S/SHRI ALEIXO R. LOURENCO AND RAJESH PATNEKAR, MLAs called the attention of the Minister for Water Resources to the following:

“Fear and anxiety in the minds of the people of Goa on the diversion of Mhadei river water by the Karnataka Government which has impacted the flow of water in the Mandovi river. The flow of water into many water bodies including Baranzan and Ladkem have already affected. Even though the matter is pending before the Hon. Supreme Court, the action the Government of Goa proposes to take the diversion issue of Mhadei river by Karnataka Government.”

SHRI VINODA PALIENCAR, Minister for Water Resources made a Statement in regard thereto.

The following Members sought clarifications.

1. Shri Aleixo R. Lourenco, MLA.....12 44 PM
2. Shri Rajesh Patnekar, MLA.....12 50 PM
3. Shri Pratapsingh R. Rane, MLA.....12 55 PM
4. **Shri Manohar Parrikar, Chief Minister**.....12 56 PM
5. Shri Nilesh Cabral, MLA.....12 56 PM
6. **Shri Micheal Lobo, Dy. Speaker**.....01 00 PM
7. **Shri Mauvin Godinho, Minister for Panchayats**.....01 04 PM
8. **Shri Chandrakant Kavalekar (Leader of Opposition)**.....01 05 PM
9. **Shri Vinoda Paliencar, Minister for Water Resources**.....01 08 PM

1 09 PM

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-3)

SHRI GOVIND GAWDE, Minister for Art and Culture moved the following:

Demand No. 43 - Art & Culture

Demand No. 70 - Civil Supplies
Demand No. 81 - Tribal Welfare

SHRI MAUVIN GODINHO, Minister for Panchayats moved the following:

Demand No. 31 - Panchayats
Demand No. 65 - Animal Husbandry & Veterinary Services

Cut Motions tabled by **S/Shri Chandrakant Kavalekar (Leader of Opposition), Ravi Naik, Dayanand R. Sopte, Filipe Nery Rodrigues, Wilfred D'Sa, Clafasio Dias, Nilkanth Halarnkar and Pratapsingh R. Rane**, MLAs were moved to Demand Nos. 31, 43, 65, 70 and 81.

(House adjourned for lunch at 1 10 PM and resumed its sitting at 2 30 PM)

The following Members took part in the Debate:

1. Shri Pratapsingh R. Rane, MLA.....2 30 PM

(**Shri Nilesh Cabral, MLA in Chair at.....2 35 PM**)

2. Shri Filipe Nery Rodrigues, MLA.....2 44 PM
3. Smt. Jennifer Monserrate, MLA.....2 53 PM
4. Shri Churchill Alemao, MLA.....3 01 PM
5. Shri Nilkanth Halarnkar, MLA.....3 10 PM
6. Shri Clafasio Dias, MLA.....3 17 PM
7. Shri Rajesh Patnekar, MLA.....3 24 PM
8. Shri Aleixo R. Lourenco, MLA.....3 31 PM
9. Shri Isidore Fernandes, MLA.....3 44 PM
10. Shri Glenn Ticlo, MLA.....3 55 PM
11. Shri Deepak Prabhu Pauskar, MLA.....4 03 PM

(House adjourned for tea at 4 12 PM and resumed its sitting at 4 30 PM)

12. Smt. Alina Saldanha, MLA.....4 30 PM
13. **Shri Michael Lobo, Dy. Speaker**.....4 36 PM
14. Shri Prasad Gaonkar, MLA.....4 53 PM
15. Shri Wilfred D'Sa, MLA.....5 03 PM
16. Shri Francis Silveira, MLA.....5 0 8 PM

(**Shri Michael Lobo, Dy. Speaker in Chair at.....2 35 PM**)

17. Shri Nilesh Cabral, MLA.....5 22 PM
18. Shri Antonio Fernandes, MLA.....5 56 PM

SHRI GOVIND GAWDE, Minister for Art and Culture replied to the Debate.

SHRI MAUVIN GODINHNO, Minister for Panchayats replied to the Debate.

(**Dr. Pramod Sawant, Speaker in Chair at.....2 35 PM)**

Cut Motion to Demand Nos. 31 at Sl. Nos. 1 to 8 of list No. 3 circulated separately was put to vote and negated.

Cut Motions to Demand Nos. 43 at Sl. Nos. 1 to 6 of list No. 3 circulated separately were put to vote and negated.

Cut Motion to Demand Nos. 65 at Sl. Nos. 1 to 11 of list No.3 circulated separately was put to vote and negated.

Cut Motion to Demand Nos. 70 at Sl. Nos. 1 to 5 of list No. 3 circulated separately was put to vote and negated.

Cut Motion to Demand Nos. 81 at Sl. Nos. 1 to 9 of list No. 3 circulated separately was put to vote and negated.

Demand Nos. 31, 43, 65, 70, and 81 were put to vote and passed.

7 34 PM

6. GOVERNMENT BILL-INTRODUCED

The Goa Town and Country Planning (Amendment) Bill, 2018.

(HOUSE ADJOURNED AT 7 35 PM TO MEET AT 11 30 AM ON THURSDAY THE 26 JULY 2018)

**ASSEMBLY HALL
PORVORIM-GOA
25 JULY, 2018**

**N. B. SUBHEDAR
SECRETARY**